

ing certain amendments to Notifications No. 77/86-Cus. and 136/86-Cus., dated the 17th February, 1986.

(xvi) G.S.R. 656 (E) and G.S.R. 657 (E) published in Gazette of India dated the 30th June, 1989 together with an explanatory memorandum prescribing a basic customs duty of 25 per cent and 5 per cent of auxiliary duty of customs in respect of goods imported for the purpose of off-shore oil exploration/exploitation.

(xvii) G.S.R. 677 (E) and G.S.R. 678 (E) published in Gazette of India dated the 4th July, 1989 together with an explanatory memorandum providing a concessional rate of customs duty of 35 per cent *ad valorem* on jgat, a raw material used in the manufacture of agarbati. [Placed in Library. See No LT-8166/89]

Annual Report and Review on Jute Manufacture Department Council, Calcutta, for 1987-88 and a Statement *re* delay in laying these papers

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (KUMARI SAROJ KHAPARDE): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Jute Manufactured Development Council, Calcutta, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Jute Manufactures Development Council, Calcutta, for the year 1987-88.
- (2) A statement (Hindi and English

versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-8167/89]

12.21 1/4 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

[*Translation*]

Sixty-Eight Report

SHRI RAM AWADH PRASAD (Basti): - I beg to present the sixty-eighth report of the committee on private Members Bills and Resolutions.

12.21 1 1/2 hrs

COMMITTEE ON PUBLIC UNDERTAKINGS

[*English*]

Sixtieth and Sixty-fourth Reports and Minutes

SHRI VAKKOM PURUSHOTHAMAN (Alleppey) : I beg to present the following Reports and Minutes (Hindi and English versions) of the Committee on Public Undertakings:-

(1) Sixtieth Report on State Trading Corporation of India Limited and Minutes of the sitting of the Committee relating thereto.

(2) Sixty-fourth Report on Action taken by Government on the recommendations contained in their Fourty-Sixth Report on Bharat Gold Mines Limited.
